IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 729 of 2020

Samsher Alam @ Md. Samshed ... ... **Petitioner**

Versus

1. State of Jharkhand
2. Saba Afreen ... ... **Opposite Parties**

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Ad. Asadul Haque, Advocate
For the State : Mr. Rakesh Kumar Sinha, A.P.P.
For the O.P. No. 2. : Mr. S.K. Thakur, Advocate

04/25.06.2020 Mr. S.K. Thakur, learned counsel submits that he has received instruction on behalf of the opposite party no. 2 and he shall file *Vakalatnama* within a week.

As such, let this case be listed after a week, under the same heading.

The interim order granted earlier shall continue till the next date of listing.

(R. Mukhopadhyay, J.)

Alok/-